

Allahabad Bench

C Appeal No. 146/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.08.2019

NAME OF THE COMPANY: Om Shiva Fabcrafts Pvt. Ltd.Vs. ROC

SECTION OF THE COMPANIES ACT: 252(3) of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Adv. Mevarkai	for P.K. Bajorkai	Applicant	Mevarkai
2.				
3.	Gaurav Mahajan	Adv. Sr.S.C.	I.T. Deptt.	Gaurav Mahajan
4.	SHIVENDRA BAHADUR	CGSC	ROC	Shivendra

C APPEAL NO.146/ALD/2018

Parties are represented by their respective counsels.

List the matter on 6th September, 2019.

Dated: 08.08.2019

— Sd —

SAROJ RAJWARE
MEMBER (T)

— Sd —

A.R.K. SINHA
MEMBER (J)

Typed by:-
Shubham Kumar Singh
(P.S.)